

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 148**  
ANSWERED ON 20.07.2023

**LAND TO DEVELOP RENEWABLE ENERGY PROJECTS**

148. DR. A. CHELLAKUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the steps taken/being taken by the Government to identify and acquire suitable land to develop renewable energy projects;
- (b) the measures taken/being taken by the Government to overcome any potential land acquisition challenges;
- (c) the progress made on the digitization of land records allocated to renewable energy sector; and
- (d) the incentives or support mechanisms that are in place to incentivize landowners to lease their land for renewable energy projects?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

- (a) Renewable Energy projects are implemented largely through private investments and land acquisition is undertaken by the respective project developers as required. Government gives assistance for setting up solar parks under the solar park scheme.
- (b) to (d) Land is a state subject, and states are required to take steps for digitization of land records and overcome land acquisition challenges.

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